

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/684(KB)2019
IA(I.B.C)/1825(KB)2023,
IA(I.B.C)/504(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	NANDAKINI CONTRACTORS PVT. LTD. VS CHANDNI COMMERCIALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)
Mr. Snehasish Chakraborty, Adv.] For the IRP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **24th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**